

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-241(PB)/2017

IN THE MATTER OF:

Mooncity Distributors Pvt. Ltd. ....Petitioner  
v.  
Swadeshi Civil Infrastructure Pvt. Ltd. ....Respondent

SECTION : UNDER SECTION 230-232

Order delivered on 14.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR  
Hon'ble President

Deepa Krishan  
Hon'ble Member (T)

For the Petitioner(s) : Mr. Rajeev K. Goel, Advocate

For the Respondent(s) :

ORDER

Arguments heard. Order reserved.

— Sd —  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

— Sd —  
(DEEPÁ KRISHAN)  
(MEMBER TECHNICAL)

14.09.2017  
VINEET